- 8. Shri W. D. Morgan— Service with U.N.O.
- 9. Shri Om Parkash Bajaj-Service.
- Shri Balkrishan Kerjriwal— Employee of Industry.
- 11. Shri S. L. Malhotra— Employee of Industry.
- 12 Shri S. S. Raghvachari— Employee of Industry.
- 13. Shri Seth Prem Parkash— Employee of Industry.
- Shri William Dallas Tenbroeek— Publisher.
- 15. Shri S. K. Thirani-Merchant.
- Shri Arvind Kumar Kakar— Business.
- 17. Shri V. D. Saluja-Business.
- 18. Shri Verindera Gulati— Employee of Industry.
- 19. Shri D. D. Verma-Advocate.
- 20. Shri Sehgal Sudesh— Employee of Industry.
- 21. Shri Varadarajan— Employee of Industry.
- 22. Shri Bhagwant Singh—Industrialist.
- 23. Shri Brig. F. J. Dhillon— Employee of Industry,
- 24. Shri K. L. Sehgal—Government Service.
- 25. Shri Yashpal Aggarwal— Employee of Industry.
- 26. Shri Marshal Fredarick
  Stansmore—Service with U.N.O.
- 27. Shri Gian Singh Kalsi— Employee of Industry.
- 28. Shri Mohanjit Singh— Employee of Industry.
- 29. Shri S. N. Khosla—Government Service.
- 30. Shri Surinder Singh Khera— Employee of Industry.
- 31. Shri Y. P. Punj— Employee of Industry.
- 32. Shri Wing Commander P. P. S. Madan—Government Service.
- 33. Shri Wing Commander Y. Chandera—Government Service.

- 34. Shri Bhupinder Singh—Government Service.
- 35. Shri Vinet Vermani— Employee of Industry.
- 36. Shri Parsotam Seth— Employee of Industry.
- 37. Shri Anil Kumar Bajaj— Employee of Industry.
- 38. Shri Ashok Kumar Bajaj— Employee of Industry.
- 39. Shri Lt. Mirinder Singh—Government Service.
- 40. Brig. Sankaran Nair-Retired.
- 41. Shri R. M. Sahaney— Employee of Industry.

# SPORTS COACHING CENTRES IN UNIVERSITIES

- \*101. SHRI M. C. SHAH: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that the University Grants Commission has recommended that sports coaching centres should be set up in all the Universities; and
- (b) if so, how far this recommendation has been implemented by the Universities?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) No, Sir.

(b) Does not arise.

#### BEGUM ABDULLAH

- \*102. SHRI V. V. RAMASWAMY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the Union Government are considering a proposal to lift the ban on the entry of Begum Abdullah, wife of Sheikh Abdullah, into Jammu and Kashmir; and
- (b) if so, when a final decision is likely to be taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) The restriction imposed on Begum Abdullah's stay in any place in the State of Jammu and Kashmir has been removed with effect from the 14th April, 1967.

#### COMMITTEE ON STUDENT UNREST

- \*103. SHRI D. THENGARI: Will the Minister of EDUCATION be pleased to state:
- (a) whether the Government of India are considering a proposal to set up a Committee consisting of leading citizens from all parts of the country to study the problem of student unrest and educational problems; and
- (b) if so, the time by which the proposal will be finalised.

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) No, Sir.

(b) Does not arise.

DEVELOPMENT OF TRANSPORT AND
COMMUNICATIONS IN ANDAMAN AND
NICOBAR ISLANDS

## \*104. SHRI YELLA REDDY: SHRI P. K. KUMARAN:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether it is a fact that the funds allotted for the development of transport and communications in the Andaman and Nicobar Islands under the Third Five Year Plan were not fully utilised;
- (b) if so, what were the reasons therefor; and
- (c) what was the total amount allotted for the development of transport and communications facilities in the Islands for the year 1966-67; and
- (d) how much of this amount has been utilised?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKL): (a) Yes, Sir,

- (b) The shortfall was mainly in respect of Shipping due to non-availability of vessels within the country and difficult foreign exchange position.
  - (c) Rs. 65.34 lakhs,
- (d) As the accounts of the year 1966-67 have not been finally closed, the exact amount utilised is not yet known. It is however estimated that a sum of Rs. 52 lakhs, approximately, was utilised.

DEMANDS OF DELHI POLICEMEN

## \*105. SHRI M. V. BHADRAM: SHRI RAM CHANDER:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Delhi Policemen went on strike in April, 1967;
- (b) if so, what were their demands; and
- (c) what decision has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

- (b) and (c) Do not arise.
- \*106. [Postponed to the 9th June, 1967.]
- \*107. [Transferred to the 30th May, 1967.]

WAGE BOARD FOR ROAD TRANSPORT INDUSTRY

### \*108. SHRI NIREN GHOSH: SYED NAUSHER ALI:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) the progress so far made by the Central Wage Board for the Road Transport Industry;
- (b) whether the Wage Board has made any recommendations for interim relief;